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C.A.No. 8299 OF 2002
ITEM No.3

Court No. 7

SECTION XV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA No 3 In Civil Appeal No.8299/2002

M/S. NATIONAL TEXTILE CORPN., BANGALORE

Appellant (s)

VERSUS

MYSORE MILLS JANATHA KARMIK SANGHA(REG.)

Respondent (s)

(With Appln(s). for clarification/modification of court's order dt.9.12.2002.)

Date : 21/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Appellant (s) Mr. Rajesh Mahale, Adv. for
Mr. R.C. Kohli, Adv.

For Respondent (s)

Mr. M.M. Kashyap, Adv.

UPON hearing counsel the Court made the following
O R D E R

Issue notice for final disposal on application.

[SUMAN WADHWA][MADHU SAXENA)
COURT MASTER COURT MASTER